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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(CRL) 1335/2020 & CRL.M.A. 11781/2020

SHOMIK MUKHERJEE

..... Petitioner

Through: Mr. N. Hariharan, Senior Advocate  
with Mr. Pranav Badheka, Ms.  
Gunjan Mangla, Dr. Abhimanyu  
Chopra, Ms. Anusha Jacob and Mr.  
Aman Chaudhary, Advocates.

versus

THE STATE GOVT OF NCT OF DELHI & ANR. .... Respondents

Through: Mr. Abhinab, Advocate for Mr.  
Sanjay Lao, Standing Counsel for  
State with Insp. Pradeep Rai, Station-  
1 EOW.

Mr. Rana Mukherjee, Senior  
Advocate with Ms. Daisy Hannah,  
Advocate for R-2.

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+ W.P.(CRL) 1336/2020 & CRL.M.A. 11788/2020

RATHINAM GANAPATI

..... Petitioner

Through: Mr. N. Hariharan, Senior Advocate  
with Mr. Pranav Badheka, Ms.  
Gunjan Mangla, Dr. Abhimanyu  
Chopra, Ms. Anusha Jacob and Mr.  
Aman Chaudhary, Advocates.

versus

THE STATE (GOVT. OF NCT OF DELHI & ANR. .... Respondents

Through: Mr. Abhinab, Advocate for Mr.  
Sanjay Lao, Standing Counsel for  
State with Insp. Pradeep Rai, Station-  
1 EOW.



Mr. Rana Mukherjee, Senior Advocate with Ms. Daisy Hannah, Advocate for R-2.

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W.P.(CRL) 1338/2020 & CRL.M.A. 11792/2020  
ACTIS CONSUMER GROOMING PRODUCTS & ANR.

..... Petitioners

Through: Mr. N. Hariharan, Senior Advocate with Mr. Pranav Badheka, Ms. Gunjan Mangla, Dr. Abhimanyu Chopra, Ms. Anusha Jacob and Mr. Aman Chaudhary, Advocates.

versus

THE STATE (GOVT OF NCT OF & ANR. .... Respondents

Through: Mr. Abhinab, Advocate for Mr. Sanjay Lao, Standing Counsel for State with Insp. Pradeep Rai, Station-1 EOW.  
Mr. Rana Mukherjee, Senior Advocate with Ms. Daisy Hannah, Advocate for R-2.

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W.P.(CRL) 1339/2020 & CRL.M.A. 11796/2020  
SUPERMAX PERSONAL CARE PRIVATE LIMITED & ORS.

..... Petitioners

Through: Mr. N. Hariharan, Senior Advocate with Mr. Pranav Badheka, Ms. Gunjan Mangla, Dr. Abhimanyu Chopra, Ms. Anusha Jacob and Mr. Aman Chaudhary, Advocates.

versus

THE STATE GOVT OF NCT DELHI & ANR. .... Respondents



Through: Mr. Abhinab, Advocate for Mr. Sanjay Lao, Standing Counsel for State with Insp. Pradeep Rai, Station-1 EOW.  
Mr. Rana Mukherjee, Senior Advocate with Ms. Daisy Hannah, Advocate for R-2.

**CORAM:**  
**HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**  
**ORDER**  
**21.09.2023**

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**[The proceeding has been conducted through Hybrid mode]**

1. Keeping in view the specially directed matter to be taken up at 03:00 PM today, as also owing to the fact that this Court in the morning session assembled to constitute DB-VII, it is not possible to hear the final arguments in these cases.
2. Accordingly, the matters may be listed on 06.12.2023 at 03:45 PM.
3. Interim order(s), if any, to continue till the next date of hearing.

**TUSHAR RAO GEDELA, J**  
**SEPTEMBER 21, 2023/nd**